

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.102/10/HDB/2017
NAME OF THE COMPANY	Admiron Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA YALP	ADVOCATE	Suryanarayanatelawyer@gmail.com 9849866556	Y. Suryanarayana

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv		Sajith
Vinod	Adv.	9908011272	Vinod

Enclosed Order Sheet

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri V.K. Sajith and Shri V.Vinod, Learned Counsels for the Respondent.

It is reported by the Counsel for the Petitioner that the existing IRP is going to be replaced with new RP and requests time till 06.11.2017. SBI is the sole secured creditor in this case. SBI has developed a policy of nominating IRP/RP as per their norms and hence requested to replace the IRP from the panel of IRPs.

Post the case on 6.11.2017.

Member (T)

Member (J)

Member (J)